## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 200/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Grauer & Well (India) Ltd.

V/s.

ISMT Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

19 Utsav Salunke Advocate

the Petitioner

19 B. Spalar Krothnan Adrocale for Respondent o

17/7/17

## **ORDER**

## TCP No. 200/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)